

of Water Resources have written to the State Government of Arunachal Pradesh for allowing the Brahmaputra Board to take up the work of subansiri and Dihand Dam River Valley Project under the Master Plan-I chalked out under the Brahmaputra Board Act, 1980; and

(b) if so, what are the details thereof and by when the work would start and the expenditure likely to be incurred on each project?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON): (a) and (b) Yes, Sir. Government of Arunachal Pradesh has been approached to allow Brahmaputra Board for carrying out survey and investigation to assess the impact of the Subansiri and Dih-ang projects on the environment and the oustees for planning the requisite remedial measures. These are needed for finalisation of the detailed project report and its sanction. Permission from the Government of Arunachal Pradesh is awaited.

Master plan submitted by Brahmaputra Board

1511. SHRI TARA CHARAN MAJUMDAR: Will the Minister of WATER RESOURCES be pleased to state the action taken on the Master Plan Part-I submitted by the Brahmaputra Board in December, 1986?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON): The Master Plan Part-I identifying short-term and long-term measures for control of floods, bank erosion, improvement of drainage in the Brahmaputra Valley, has

been circulated to all the concerned state Governments and Central organisations by the Brahmaputra Board. Detailed surveys have to be carried out for preparation of specific schemes and their implementation.

Activities of Brahmaputra Board

1512. SHRI TARA CHARAN MAJUMDAR: Will the Minister of WATER RESOURCES be pleased to state the different activities performed by Brahmaputra Board during the financial year 1992-93?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON): During the year 1992-93 Brahmaputra Board, apart from continuing studies for identified Projects and updating of main master plans, envisages to complete preparation of Detailed Project Report for Pagladiya Dam. Survey and investigation for the preparation of Master Plans for 12 tributaries and 3 drainage schemes and one model tray for Hydraulic Research Institute.

Execution of Irrigation Projects in States

1513. SHRI DILIP SINGH JUDEV: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether any long term plan has been drawn up for the provision of irrigation by the end of the current century;

(b) if so the target set. Statewise:

(c) the major and medium projects identified in different States, for execution during the period mentioned above; and

(d) the State-wise details thereof?